

SPECIAL BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/132(KB)2018  
IA(I.B.C)/711(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	BANK OF INDIA VS WELLMAN CARBO METALICKS INDIA LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the Applicant in IA(I.B.C)/711(KB)2020  
Mr. Aditya Goopty, Adv. ]

**ORDER**

1. Ld. Counsel for the Applicant present.
2. List the matter before the regular bench on **09.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**